

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 18th May, 2023

NO. HC.VII-138/2019/ 4428 /A ### On recommendation of the Judicial Academy, Assam & NEJOTI, the following trainee Judicial Officers in Grade-III of Assam Judicial Service (presently deputed to Judicial Academy, Assam & NEJOTI for undergoing training for 1 year) are deputed to undergo Field training for a period of **3 (three)** months w.e.f. **01-06-2023 to 31-08-2023** in the respective stations, as shown below:

Sl. No.	Name of the Officers	Place of posting	Under the establishment of District Judiciaries of:	
			01.06.2023 to 15.07.2023	16.07.2023 to 31.08.2023
1.	Shri Hriday Jyoti Kashyap	Judicial Magistrate 1 st Class, Sonitpur, Tezpur	Kamrup	Kamrup(M)
2.	Smti. Khusboo Damani	Munsiff-cum-Judicial Magistrate 1 st Class, Karbi Anglong, Diphu	Kamrup	Kamrup(M)
3.	Shri Pratik Parashar Sarmah	Munsiff-cum-Judicial Magistrate 1 st Class, Majuli	Kamrup	Kamrup(M)
4.	Smti. Sukanya Hazarika	Munsiff-cum-Judicial Magistrate 1 st Class, Biswanath	Kamrup	Kamrup(M)
5.	Smti. Bristi Rekha Mahanta	Judicial Magistrate 1 st Class, Hojai	Kamrup(M)	Kamrup
6.	Smti. Sangeeta Hazarika	Judicial Magistrate 1 st Class, Silchar	Kamrup(M)	Kamrup
7.	Smti. Hema Prava Deori	Munsiff No.3, Cachar, Silchar	Kamrup(M)	Kamrup
8.	Smti. Plabita Boro	Munsiff-cum-Judicial Magistrate 1 st Class, Bajali	Kamrup(M)	Kamrup
9.	Shri Deepseng Shyam	Munsiff No.2, Darrang, Mangaldoi	Kamrup(M)	Kamrup
01.06.2023 to 31.08.2023				
10.	Smti. Pallavi Joshi	Munsiff No.2, Dhemaji	Sivasagar	
11.	Shri Hadi Alam	Judicial Magistrate 1 st Class, Dima Hasao, Haflong	Sonitpur	
12.	Smti. Puja Sarmah	Judicial Magistrate 1 st Class, Kamrup(M), Guwahati		
13.	Shri Aditya Vikram Das	Munsiff-cum-Judicial Magistrate 1 st Class, Dima Hasao, Haflong		

14.	Shri Kaustabh Moni Sarma	Munsiff-cum-Judicial Magistrate 1 st Class, West Karbi Anglong, Hamren	Morigaon
15.	Shri Debanga Bhusan Goswami	Judicial Magistrate 1 st Class, Dibrugarh	Golaghat
16.	Shri Anjan Nath	Munsiff, South Salmara-Mankachar	Kokrajhar
17.	Shri Monosijo Bhattacharjee	Judicial Magistrate 1 st Class, Karimganj	Hailakandi
18.	Smti. Jahnabi Das	Judicial Magistrate 1 st Class, Darrang, Mangaldoi	Bongaigaon
19.	Smti. Amrita Basumatary	Judicial Magistrate 1 st Class, Baksa, Mushalpur	Goalpara
20.	Smti. Monisha Das	Munsiff-cum-Judicial Magistrate 1 st Class, Dhakuakhana, Lakhimpur	Dibrugarh
21.	Shri Monojyoti Mili	Munsiff, Charaideo, Sonari	Dibrugarh
22.	Smti. Queensmita Saikia	Munsiff-cum-Judicial Magistrate 1 st Class, Jonai, Dhemaji	Tinsukia

The trainee Judicial Officers are to report to the concerned District and Sessions Judge on **01-06-2023 at 10 A.M.** positively. On completion of their Field Training, the trainee Officers are to report back to the Judicial Academy, Assam on **01-09-2023** for further Institutional Training.

The guidelines and the proposed time allocation for the said Field Training is enclosed herewith.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII-138/2019/ 4429-4438 /A **Date:18-05-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action.

(The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, & (b) they will be entitled to T.A. & D.A. as admissible under the Rules).

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Bongaigaon / Dibrugarh / Goalpara / Golaghat / Hailakandi / Kamrup (M) /
Kamrup / Kokrajhar / Morigaon / Sivasagar / Sonitpur, Tezpur / Tinsukia.
***(He/She is requested to make all necessary arrangements
for the Field Training as per the guidelines enclosed herewith).***
6. All the Trainee Judicial Officers.
7. The Project Manager, Gauhati High Court, Guwahati.
***(He is requested to upload the Notification immediately in
the official website of the Gauhati High Court, Guwahati).***
8. The Administrative Officer, Judicial Academy, Assam with a request to
place the Notification before the Hon'ble Director, Judicial academy and to
circulate the same amongst the concerned trainee Officers.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,
Gauhati High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Talpadekar

18.05.23

REGISTRAR (JUDICIAL)